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(d) if so, by what time and at what cost the electric typewriters will be available in the market?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD): (a)Yes, Sir.

- (b) The manufacture of electric type-writers by M/s. Hindustan Teleprinters Ltd., Madras, is being done as a part of their diversification programme. The present registered capacity is 500 Nos. per annum, to be stepped up to 12,000 Nos. per ennum in a progressive manner. The capital cost of the project will be met out of their own internal resources. The proJLCt does not envisage any foreign collaboration but involves import of some capital equipment at a later stage.
  - (c) Yes, Sir.
- (d) The fir.! batch of electric typewriter with indigenous design and know-how is expected to be available by the end of 1972 or early 1973. Th; cost of an electric typewriter is estimated to be around Rs. 3,000/- each.

## GRANT OF SUBSIDY FOR MANUFACTURING INDIGENOUS BLADES

290. SHR1MATI SUMITRA G. KUL-KARNI: Will the Minister of INDUS-TRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is *i* facl that Harbanslal Malhotra the owner of the Panama Blades, has been given subsidy of Rs. 3 lakhs for manufacturing indigenous blades while the manufacturing company is itself functioning in collaboration with a foreign company; and
  - (b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DE-VELOPMENT (PROF. SIDDHESHWAR PRASAD): (a) No, Sir.

to Questions

(b) Does not arise.

## NEW INDUSTRIAL POLICY

- 291. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether it is a fact that the new industrial policy which is being formulated by the Government of India is expected to lay stress on performance of unit rather than targets and capacities,
- (b) if so, whether the private sector being cosulted by Government in shaping I he new industrial policy; and
- (c) by what time the new industrial policy will be announced?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Following the recommendations of the Industrial Licensing Policy Inquiry Committee, the Government has already announced its revised licensing policy in 1970 which inter alia, provides that while licensing fresh capacity, capacity consideration will not be rigidly applied. The Organisations of industry were consulted before Government announced the above policy. The Industrial Policy Resolution of 1956 is under review to take account of developments since its formulation. Government will be able to take a view regarding the nature of consultations only in the light of a determination of the naturt of the changes to be made in the Industrial Policy Resolution, 1956.

(c) It is regretted that it is not possible to indicate a definite time limit at this stage.